

Central Administrative Tribunal
Principal Bench

C.P. No. 291 of 2001
in
O.A. No. 599 of 2001

New Delhi, dated this the 15th October, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Malkhan Singh,
S/o late Shri S.K. Singh,
R/o WZ-429, A/C-45,
Naraina, New Delhi-110028. Petitioner

(By Advocate: Shri George Paracken)

Versus

Shri Pawan Chopra,
Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001. Respondent

(By Advocate: Shri A.K. Bhardwaj)

ORDER (Oral)

S.R. ADIGE, VC (A)

Shri Bhardwaj states that the Tribunal's order has been carried out by respondents. We have no reason to disbelieve this statement. Accordingly the C.P. is dropped. Notices discharged giving liberty to applicant that in the event any further grievance still survives it will be open to him to agitate the same through appropriate original proceedings in accordance with law, if so advised.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

Karthik

S.R. Adige
(S.R. Adige)
Vice Chairman (A)